

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 22.02.2019 (FRIDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson.**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No.172 of 2019 in Comp. App. (AT) (Ins) No. 03 of 2019 <b>(for Correction of name of Counsel)</b>	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Abhishek	Raunak Dhillon-R1 Sandeep Singhvi (R-2), Misha (R-COC)
<b>2.</b>	I.A. No. 528 of 2019 in Comp. App. (AT) (Ins) No. 99 of 2019	Ranjit Kapoor & Ors. Vs. Hemant Sharma & Ors.	Mayank Bughani	
<b>3.</b>	I.A. No. 549 of 2019 in Comp. App. (AT) (Ins) No. 34 of 2019	S. Rajagopal, R.P. Vs. State Bank of India & Anr.	G. Ananda Selvam	Shekhar Gupta (R1)
<b>4.</b>	I.A. No. 580 of 2019 in Comp. App. (AT) (Ins) No. 32 of 2019	T. Johnson Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	Suresh Dobhal
<b>5.</b>	Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	RenukaSahu	Davesh Bhatia
<b>6.</b>	Comp. App. (AT) (Ins) No. 792 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors. <b>with</b>	Aditya Narayan	Rajiv S. Roy(R-SBI)
<b>7.</b>	Comp. App. (AT) (Ins) No. 793 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Aditya Narayan	Rajiv S. Roy(R-SBI)
<b>8.</b>	Comp. App. (AT) No. 421 of 2018	Manila Resorts Pvt. Ltd. Vs. BAHL Paper Mills Ltd. & Ors.	Peeyoosh Kalra	Rakesh Kumar
<b>9.</b>	TA (AT) (Competition) No. 01 of 2017 (Old App 82 of 2015) <b>(Renewal of FDR)</b>	Verifone India Sales Pvt. Ltd. Vs. CCI & Atos Worldline India Pvt. Ltd.	Rajshekhar Rao	Pallav Shishodia,
<b>10.</b>	TA (AT) (Compt.) No. 10 of 2017	Shree Cement Limited Vs. Competition Commissin of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

	(Old Appeal No. 48/2016) <b>(Renewal of FDR)</b>			
<b>11.</b>	Competition Appeal (AT) No. 07 of 2018 <b>(Renewal of FDR)</b>	The Board of Control For Cricket In India Vs. CCI &Anr.	Ruchi Verma	Samar Bansal (R-CCI)
<b>12.</b>	Competition Appeal (AT) No. 11 of 2018 <b>(Renewal of FDR)</b>	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
<b>13.</b>	Competition App. (AT) No. 47 of 2018 <b>(Renewal of FDR)</b>	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

#### For Admission (Fresh Cases)

<b>14.</b>	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	
<b>15.</b>	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	
<b>16.</b>	Comp. App. (AT) (Ins) No. 169 of 2019	Subhodaya Digital Entertainment Pvt. Ltd. Vs. Star India Pvt Ltd. & Anr.	Abhishek Singh	
<b>17.</b>	Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Ranjana Roy Gawai	
<b>18.</b>	Comp. App. (AT) (Ins) No. 171 of 2019	Affinity Finance Services Pvt.Ltd. Vs. Kiev Finance Ltd.	Dilip Kr. Niranjana	
<b>19.</b>	Comp. App. (AT) (Ins) No. 172 of 2019	Indiabulls Housing Finance Ltd. Vs. Rudra Buildwell Projects Pvt Ltd.	Sumesh Dhawan	
<b>20.</b>	Comp. App. (AT) (Ins) No. 173 of 2019	Rajan Goyal Vs. Sharad Vadehra	Vivek Sibal	
<b>21.</b>	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	
<b>22.</b>	Comp. App. (AT) (Ins) No. 175 of 2019	Dhinal Shah Vs. Bharati Defence Infrastructure Ltd.	Sumant Batra	
<b>23.</b>	Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Phoenix ARC Pvt Ltd.	Mahesh Agarwal	
<b>24.</b>	Comp. App. (AT) (Ins) No. 178 of 2019	Vichitra Enterprises Pvt. Ltd. & Anr. Vs. Macquarie Bank Ltd. & Anr.	P. Khaitan	
<b>25.</b>	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	
<b>26.</b>	Comp. App. (AT) No. 43 of 2019	E.Prem Kumar. Vs. John S. Dorai & Ors.	Pranav Sachdeva	

27.	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt Ltd & Ors.	M.Pretham	
28.	Comp. App. (AT) No. 45 of 2019	Mercury Cranes & Hoists Ltd. Vs. Registrar of Companies.	Ashish Singh	
29.	Comp. App. (AT) No. 46 of 2019	Neurosynaptic Communications Pvt. Ltd & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Dhami	

**For Admission (After Notice)**

30.	Comp. App. (AT) (Ins) No. 743 of 2018	Navneet Kumar Gupta, R.P. of Monnet Power Company Ltd. Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	Ankur Upadhyay
31.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd. & Anr.	SumeshDhawan	Charu Sangwan
32.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	
33.	Comp. App. (AT) (Ins) No. 33 of 2019	Grid Infratech Pvt. Ltd. Vs. Hythro Power Corporation Ltd.	Anish Kumar	
34.	Comp. App. (AT) (Ins) No. 41 of 2019	Gurjeet Singh Johar Vs. Oriental Bank of Commerce & Anr.	Ankita Sinha	
35.	Comp. App. (AT) (Ins) No. 176 of 2019	Thermax Ltd. Vs. Viswa Infrastructures and Services Pvt Ltd & Anr.	R.Sudhinder	
36.	Comp. App. (AT) No. 07 of 2019	The Regional Director (Eastern Region), MCA Vs. Camden Industries Ltd. & Ors.	Debasish Bandopadhyay	
37.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Nikhil Menon (R3 & R4)

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**By Order**  
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**Registrar**